

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) No, Sir.

(b) The sudden increase in prices was one of the reasons for its reduced offtake.

(c) and (d). Several representations have been received from different sources urging Central Government to reduce the consumer prices of different varieties of controlled cloth and to restore the earlier distribution margin to the distributing agencies. It has not been found appropriate to revise consumer prices or to enhance the distribution margin. However, National Textile Corporation have offered discount ranging from 2-1/2 per cent to 7-1/2 per cent to National Co-operative Consumers' Federation for being passed on to the consumers.

Extension of Rural Credit by Commercial Banks

275. SHRI A. T. PATIL: Will the Minister of FINANCE be pleased to state:

(a) what was the target for covering villages by Commercial Banks for extending rural credit during 1980-81, 1981-82, 1982-83 and to what extent it has been achieved (till 30th June, 1982);

(b) are Government aware that although a particular village is given under the coverage of a specific commercial bank, in practice the bank employees refuse to extend credit to the villagers on the ground that it is located either in difficult area or at a longer distance which they do not desire to travel and the scheme remains as a paper-scheme; and

(c) what specific action Government propose to take to relieve such villages of these difficulties?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c). No targets are fixed for banks to cover villages under the Village Adoption Scheme.

Reserve Bank of India has already clarified to commercial banks that the adoption of village by a bank must not exclude other banks from financing in that

area. Banks have also been advised not to reject applications for viable schemes received merely on the ground that they emanate from places beyond their normal command areas, if in their judgement such loans can be effectively serviced by them. Commission paid by NTC on Securing

Government Orders

276. SHRI ARJUN KUMAR NEHRU: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Government, both Central and State Units, while placing orders on the National Textile Corporation, have to operate through commission agents; and

(b) if so, the quantum of commission paid by NTC on securing Government orders during the past two years?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) and (b). Some N.T.C. subsidiaries have appointed agents from time to time on commission basis for sale of their products through DGS&D and to other agencies. The rate of commission varies from 2 per cent to 3 per cent.

सोना नियन्त्रण अधिनियम

277. श्री नरसिंह मकवाना : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) सोना नियन्त्रण अधिनियम की उपलब्धि क्या है और क्या उससे सोने का व्यापार नियन्त्रण में आया है ;

(ख) 18 और 20 कैरेट सोने के आभूषणों को बताने की योजना को कार्यान्वित करने के रास्ते में क्या कठिनाइयाँ हैं ; और

(ग) क्या सोना नियन्त्रण अधिनियम की कार्यान्वित करने के लिए